

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 1527
TO BE ANSWERED ON: 27.12.2017

PILFERAGE OF DATA ON ANDROID AND iOS PLATFORM

1527 SHRI DUSHYANT SINGH:

Will the Minister of Electronics & Information Technology be pleased to state:-

- (a) whether the Government has devised any strategy to protect consumer privacy such as access to location and other parameters while usage of mobile applications on Android or iOS platforms;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken any steps to strengthen the Information Communication Technology (ICT) infrastructure to avoid such data leaks and data breaches; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI ALPHONS KANNANTHANAM)

(a) to (d): Government has set up a Committee of Experts under the Chairmanship of Justice (Retd.) Shri B N Srikrishna to prepare a data protection framework and work out the Data Protection Bill. The Committee has prepared a White Paper on “Data Protection Framework for India” which has been published on Ministry of Electronics & Information Technology (MeitY) website soliciting public comments by 31.01.2018. The White Paper has sought public response and views on all relevant issues related to protection of personal data.
